



# JHARKHAND STATE POLLUTION CONTROL BOARD

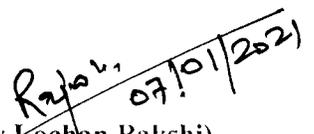
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Ref No.: - B-40.....

Ranchi/dated: - 08/01/2021.....

## REPORT BY JHARKHAND STATE POLLUTION CONTROL BOARD FOR COMPLIANCE OF THE HON'BLE NGT ORDER DATED 23/09/2020 IN O.A. NO. 493/2019, UMESH NAZIR VERSUS STATE OF JHARKHAND.

1. The Hon'ble NGT Principal Bench, New Delhi vide its order dated 29/09/2020 directed the State PCB to file a further report along with the information of the consent status in respect of the Railways siding unit in question before the next date by e-mail at judicial-ngt@gov.in.
2. M/s Katkamsandi Railway Siding, Katkamsandi, Hazaribagh was granted CTO vide Board's Ref. No. - JSPCB/HO/RNC/CTO-7182938/2020/705, dated - 25/03/2020 for Loading of goods in one Railway Rack daily which was valid upto 31/12/2020. After that the Unit has applied for renewal of CTO.
3. M/s Katkamsandi Railway Siding, Katkamsandi, Hazaribagh was inspected by the officers of JSPCB Regional Office, Hazaribagh in light of the abovementioned direction. The team had also carried out Air Quality sampling near Foot Bridge on Platform No. - 3. The average value of RSPM was found to be 61.42 µg/m<sup>3</sup>. The value of RSPM (PM<sub>10</sub>) was found within the prescribed standard limit of 100 µg/m<sup>3</sup>. So, it can be concluded that in present scenario the Ambient Air Quality of the area has improved and is within the prescribed limits.
4. It has also been reported that after 19/06/2020, no loading and unloading of racks has taken place at Katkamsandi Railway Siding.

  
 (Rajeev Lochan Bakshi)  
 Member Secretary